

has 13 numbers of protected monuments in Jharkhand. The conservation work of these monuments is a continuous process and essential repair work on them is attended regularly as per the availability of manpower and financial resources.

Takeover of Gandhi monument and trust by Government

1624. SHRI KUMAR KETKAR: Will the Minister of CULTURE be please to state:

(a) whether Government has issued eviction notice to residents in the extended Sabarmati Ashram and also to organisations, if so, the reasons therefor;

(b) whether Government had asked to hand over the precious archives and the valuables from Bapu's time;

(c) why renovations can not be done like before under the supervision of Sabarmati Ashram Trust; and

(d) whether Government has a plan to take over the Gandhi Monument and organisation?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) and (b) No, Sir.

(c) Sabarmati Ashram Preservation and Memorial Trust (SAPMT) is maintaining heritage building on their campus.

(d) No, Sir.

Conservation of historical buildings and temples in Chhattisgarh

†1625. SHRI RAM VICHAR NETAM: Will the Minister of CULTURE be pleased to state:

(a) the details of the historical buildings and temples conserved by the Archaeological Survey of India (ASI) in the State of Chhattisgarh, region-wise;

(b) the quantum of funds spent for the protection thereof, including the Goddess Danteshwari Temple, Mahadev Temple and Lakshman Temple, during the last three years, year-wise, monument-wise and temple-wise; and

†Original notice of the question was received in Hindi.